

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

Review Petition No. 16 of 2015 & IA No. 320 of 2015 in 177 of 2012
Review Petition No. 17 of 2015 & IA No. 321 of 2015 in 178 of 2012

Dated : 14th February, 2017

Review Petition No. 16 of 2015 & IA No. 320 of 2015 in 177 of 2012

In the matter of:

BSES Rajdhani Power Ltd. ... Review Petitioner(s)
Vs. ... Respondent(s)
Delhi Electricity Regulatory Commission

Counsel for the Petitioner(s) :

Counsel for the Respondent(s) :

Review Petition No. 17 of 2015 & IA No. 321 of 2015 in 178 of 2012

In the matter of:

BSES Rajdhani Power Ltd. ... Review Petitioner(s)
Vs. ... Respondent(s)
Delhi Electricity Regulatory Commission

Counsel for the Petitioner(s) :

Counsel for the Respondent(s) :

ORDER

Since, the post of Judicial Member is lying vacant and the process of selection of new Judicial Member is yet to be completed, the Court could not assemble today.

As agreed by the parties, the matter is listed for hearing on **21st March, 2017.**

For Court Master